

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/649/TB/2017
NAME OF THE PETITIONER : A. PANDIAN
NAME OF THE RESPONDENT : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ROHAN RAGASEKARAN

Counsel for
Petitioner
(A-Pandian)

[Signature]

2. P. Bagyalakshmi

Counsel for
Respondent
Kothari Ind Corp Ltd

P. Bagyalakshmi

3) C. Ramasubramanian

IRP

[Signature]
21

E. OM PRAKASH.
A/c (Senior Counsel)

4.) V.M. KARTHIK,

Counsel for financial
Creditors.

V.M. Kartik

for Ramalingam Associates.

ORDER

IRP in person present. Counsel for Corporate Debtor present. Counsel for Financial Creditor present. Counsel on behalf of the private party, Financial Creditor, present. Counsel for assignee of the HDFC Bank present. The Counsel for Corporate Debtor has sought time to seek instructions of her client. At request, time is enlarged. Put up on **10.01.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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